

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-III

Item No.-108

IA-4976/2020

IN

IB-2976(ND)/2019

IN THE MATTER OF:

Nuvision (Delhi) Pvt. Ltd

Vs.

FLPL Logistics Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 13.04.2021

CORAM:

SHRI. P.S.N PRASAD ,

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Mr. Abhishek Naik, Counsel for the Liquidator Mr. Rishabh
Chand Lodha.

ORDER

IA-4976/2020

The counsel for the Non-Applicant prayed time for filing reply. At request, time is enlarged with the direction to file the reply within two weeks.

List the matter on 3rd May, 2021.

- Sd.

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd.

(P.S.N PRASAD)
MEMBER (JUDICIAL)